SHRI A. D. MANI : Sir, in regard to the assistance given io those displaced persons and refugees, the hon. Minister said that some assistance *wis* being given for constructing houses. May I ask him what assistance was given to the refugees in 1947 when they came lure ? That standard should be applied to the refugees here, particularly the refugees in the Chhamb sector and in the Jammu' and Kashmir area. Mas I ask him whether any maintenance or subsistence allowance is being given to the refugees? This is a matter of improtance to those persons who have heen driven om ol' ihe ir homes.

SHRI R. K. KHADILKAR : I have not got the figures here as to what was given in 1947. But keeping in view ihe present requirements. prii e level and other things, adequate compensation as will as whai you call maintenance allowance is provided for them and they are satisfied.

SHRI A. D. MAM : How much is thai ?

SHRI R. K. KHADILKAR : Do you waul tli« figures ?

SHRI A. D. MANI : Yes.

श्री बाल गोबिग्द वर्माः जो इस वक्त में हम दे रहे हैं, जैसा कि हमारे मन्त्री महोदय ने कहा हम बहुत अच्छा कम्पेनसेशन दे रहे हैं। जहां तक कच्चे मकानों की बात है 3 हजार रुपया तक की ग्रांट दे रहे हैं और जो पक्के मकानात हैं उनके लिए 5 हजार रुपया तक ग्रांट दे रहे हैं और 6 हजार रुपया तक लोन दे रहे हैं।

SHRI A. D. MANI : Maintenance allowance ?

औ बाल गोविन्द वर्मा: मेनटेनेंस भी हम दे रहे हैं, डेढ़ रुपया प्रति व्यक्ति के हिसाब से और एक रुपया बच्चों के लिये जो 3 साल से 8 तक के हैं और जो 3 साल से नीचे हैं उनको हम 50 पैसा दे रहे हैं और जानवरों के लिये प्रति जानवर प्रतिदिन 75 पैसा दे रहे हैं।

SHRI R. K. KHADILKAR : Sir, this is a detailed statement and I can provide detailed information by laying the statement on the Table of the House regarding what we are giving on every particular matter that he lias raised. I will give the statement.

SHRI THILLAI YILLALAN : Sir, Irom ihe statement I understand tliat this Government is . not having any scheme for gram of compensation hut it is having a scheme for *ex-gratia* assistance to persons who suffered loss of life and properly during lhe recent Indo-Pak war. In the Issi paragraph of the statement it is said "Compensation due for crops damaged by: hostilities should be paid quickly". I want to stress the word "quickly" because we have bitter experience of inordinate delay in getting assistanci or compensation or any oiher form . of grant from the Government. I would like to know liom the lion. Minister whether any specific arrangemem has lu-n made for giving the *ex-gratia* assistance which has been ' allowed hy ihis GavernmerK to these persons.

SHRI R. K. KHADILKAR: As I said earlier, we are using the Slate Government agencies. When ive say thai we have no scheme ol'our own, il does not mean thai we do not look at il as a national problem. Wt do look at it as a national problem. Hut we rely on the Slate agencies. So far as the compensation part is concerned, the disbursement is already being made and we have reimbursed the State Governmeni ol' whatever expenses ihey have incurred.

MR. CHAIRMAN: Next question.

INDIAN PROPERTIES IS BANGLA DESH

•97. SHRI LOKAXATH MISRA : SHRI K. C PANDA :f SHRI M. K. MOH'I A :

Will the Minisiler or EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have taken up with ihe Bangla Desh Government the question of Indian properties held as enemy properties in East Bengal by the Pakistan Government since Indo-Pak conflict of 1965; and

(b) if so, the response received by the Government Irom the Government of Bangla Desh ; and

(e) if the answer to part (a) above be in negative, whether Government propose to take up the issue with the Covernment of Bangla Desh. ?

tThe question was actually asked on thr flow of the House by Shri K. C. Panda.

THE DEPUTY MINISTER IX THE MINISTRY OF EXTERNAL AFFAIRS (SHRT SURF.NDR\ PAK SINGH) : (a) No, Sir,

i Does nol arise.

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(c) Tlie matter is being examined,

SHRI K. C. l'ANDA : Sir, then- are certain properties left over 1 >y Indian nationals in East Bengal, now Bangla Desh, anti some oi' thejri are rep'orted to be under the custody

ot'the Pakistan Government and some under Bangla Desh. I would like io know whether there is any assessment by the Governmeni Ior restoring them to the proper owners. Secondly, ihe goods confiscated by Tndia are reported in be -mallei- in number than tbe goods confiscated'by Pakistan from Indian shipping companies. How is tlie exchange being contemplated ?

SHRI SURENDRA PAL SINGH: I will lake the second part ol' ihe question firsl. The Indian properly seized 1 y Pakistan is valued at Rs. 76 crores and Pakistani properly seized by India alter ihe 196") conflict comes to Rs. 26 crores. These properties were confiscated a: the time of the 1965 conflict by the Pakistani authorities. This matter was taken up I with Pakistan Government on a number oi' occasions until the present conflict started, but vmifortunately, al! our efforts failed Io get anything out of Pakistan ...

MR. CHAIRMAN : Question Hour over.

12 NOON

SHRI M. RI 1TINASKAMY : May 1 say it is fair neither to the Minister nor to Parliament to cut short an answer that he is giving on an important question ?

MR. CHAIRMAN : He has given the answer.

MIRI A. D. MANI : Sir. I wanted him to give an answer...

MR. CHAIRMAN : Mr. Mani, you were not present in the morning when your question was called. And now you are demanding answers.

WRITTEN ANSWERS TO OUESTIONS

U. S. PROTEST OVER RELATIONS WITH NORTH VIETNAM

•98. SHRI S. G. SARDESAI : SHRI M. V. BHADRAM : SHRI HHUPESII GUPTA | SHRI DAHYABHAI V. PATEL :

Will (he Minister of EXTERNAL AFFAIRS be pleased to state :

(a3 whether the Government ol'the L . S. A. have protested against India's decision to establish full diplomatic relation with the Democratic Republic of Vietnam; and

(b if so, i'.-hal is Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISIRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

[b We have indicated to the U. S. Government our surprise at the attitude taken by them. As a sovereign country, we take decisions in such matters in the light of our own views and interests, and of recognition of the realities of ihe situation.

तिब्बत में जनमत संग्रह

*99. डा॰ भाई महाबीर : थी सुग्दर मणि पटेल :

क्या विदेश मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान श्री दलगई लामा की इस मांग की ओर गया है कि तिब्बत में जनमत संग्रह करवाया जाये कि वहां के चीनी शासन में रहना चाहते हैं या नहीं ; और

(ख) यदि हां तो इस संबंध में सरकार की क्या प्रतिक्रिया है ?

PLEBISCITE IN TIBET

*99. DR. BHAI MAHAVIR : SHRI SUNDAR MANI PATEL :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a demand made by Dalai Lama

t[] English translation